

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

O.A.No.608/2018

Dated this Tuesday the 15th day of January, 2019

**Coram: Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Mahesh Kumar Agarwal
Working as
Deputy Chief Engineer C (HQ),
CAO C Office, First Floor,
Church Gate Station Building,
Western Railway,
Church Gate Mumbai 400 020
Residing at:
D-12 Nirmal Park,
Railway Officers Flats,
Dr. Ambedkar Road, Byculla (E),
Mumbai-400 027.
...Applicant.
(In person).

Versus

1. Union of India through
Secretary,
Railway Board, Rail Bhawan,
Raisina Road,
New Delhi-100 001.
2. The General Manager,
Central Railway,
CST, Mumbai-400 001.
... Respondents.
(By Advocate Shri V. D. Vadhavkar).

O R D E R (O R A L)
Per : R. N. Singh, Member (Judicial)

Present.

Shri Mahesh Kumar Agarwal, applicant in person.

Shri V. D. Vadhavkar, learned counsel for the respondents.

After arguing for some time, the applicant seeks permission to withdraw the OA with

liberty to file better OA.

In view of above, the OA is dismissed as withdrawn with liberty to the applicant to file improved OA in accordance with law within three weeks from the date of receipt of certified copy of this order.

Accordingly all pending MAs i.e. MA Nos.1/2019, 521/2018, 654/2018 also stand disposed of. No order as to costs.

(R. N. Singh)
Member (J)

V.

(Dr. Bhagwan Sahai)
Member (A)